



AXIS BANK LTD.

Registered Office : Axis Bank Ltd., "Trishul" -3rd floor, Opp. Samaratheshwar Temple, Near Law Garden, Ellis bridge, Ahmedabad -380006
Branch Address – Axis Bank Ltd., Stearling Plaza, Ground floor, Opp. Sai Service Petrol Pump, J.M.Road, Pune. 411004

DEMAND NOTICE

[Under S. 13(2) of Securitisation And Reconstruction of Financial Assets and Enforcement of Security Interest Act. 2002 (SARFAESI ACT) read with Rule 3(1) of the Security Interest (Enforcement) Rule, 2002]]

The accounts of the following Borrowers with **Axis Bank Ltd.** has been classified as NPA, the Bank issued notice under S. 13(2) of the SARFAESI Act on the date mentioned below: In view of the non-service of notice on last known address of below mentioned Borrower/Guarantors, this public notice is being published for information of all concerned. The below mentioned Borrowers /Co-Borrowers/Mortgagors/Guarantors are called upon to pay to **Axis Bank Ltd.** within 60 days from the date of publication of this Notice the amount indicated below due on the dates together with future interest at contractual rates, till the date of payment, under the loan/and other agreements and documents executed by the concerned person/s. As security for Borrower's obligation under the said agreements, the respective assets shown against the name have been charged to **Axis Bank Ltd.**

If the concerned Borrowers /Co-Borrowers/Mortgagors/Guarantors fails to make payment to **Axis Bank Ltd.** as aforesaid, then the **Axis Bank Ltd.** shall be entitled to exercise all or any of the rights mentioned under S 13(4) of the Act and the applicable Rules entirely at the risk of concerned Borrowers /Co-Borrowers/Mortgagors/Guarantors as to cost and consequences. In terms of provisions mentioned in sub-section 13 of sec.13 of the Act, all you shall not transfer by way of sale, lease, or otherwise any of the asset stated under security referred to in this notice without prior written consent of our Bank.

Name of the Branch: Pune

Sr. No.	Name & Address of Borrower / Co-Borrower / Guarantor / Mortgagor Type of Loan / Date of Demand Notice	Outstanding Amount Date of NPA
1	1)AJEET VITHAL MULIK, 2)NEETA AJEET MULIK , Pradnya Niwas, Panchtara nagar Pandharkar Vasti, Akurdi, Nr. Santosh Floor Mill, Pune. 411035. Also at- A/p. Anapatwadi, Nr. Datta Mandir, Tal. Koregaon, Dist. Satara.415525. Also at- Flat No. 303, 3rd floor, Sai Heights, Chikhali, S. No. 1307,Pune.411014 Type of Loan : Power Home Loan Date of Demand Notice : 06/01/2020 Date of NPA: 09/08/2019 Mortgaged property : All the piece and parcel of flat No.303, on 3rd floor, admeasuring 503 Sq. Ft. equivalent to 46.74 Sq. Mtrs., in the building known as SAI HEIGHTS, constructed on Gat No. 1307, situated at village Chikhali, Tal. Haveli, Dist. Pune and within the limits of Pimpri Chinchwad Municipal Corporation and within the jurisdiction of Sub Registrar Haveli, Pune.	Rs.15,25,380/- (Rupees Fifteen Lakh Twenty Five Thousand Three Hundred Eighty Only) amount as on 01/01/2020
2	BHARAT JALINDAR KOLI , B-205, Jyoti Vihar Apt., Nr. Sohni School, Hadapsar,(Bhektrainagr) Jakat Naka, Phursungi, Pune. 411030. Also at- Flat No. 301, C wing, DEVRAAL, S. No. 82, Kiwale, Tal. Haveli, Dist. Pune - 412101 Type of Loan : Home Loan Date of Demand Notice : 06/01/2020 Date of NPA: 09/10/2019 Mortgaged property : All the piece and parcel of flat No.301, in building/wing C, admeasuring 731 Sq. Ft.(67.91 Sq. Mtrs) of carpet area i.e. about 824 Sq. Ft. (76.55 Sq. Mtrs) of built up along with attached terrace admeasuring 65 Sq. Ft., (6.04 Sq. Mtrs) of carpet area i.e. about 73 Sq. Ft. (6.78 Sq. Mtrs) of built up area on Third Floor, in the scheme known as DEVRAAL, constructed on S. No. 82, Hissa No. 8, situated at village Kiwale, within the limits of Registration District Pune. Sub Registration Dist. Tal. Haveli, and also within the local limits of Pimpri Chinchwad Municipal Corporation, Pune.	Rs. 31,51,516/- (Rupees Thirty One Lakh Fifty One Thousand Five Hundred Sixteen Only) amount as on 01/01/2020
3	1) DANIEL SATYAPAL, 2) VIDYA RAMCHANDRA DHOTRE , S. No. 204/205, Siddharth Nagar, Nagar Road, Ramwadi, Pune. 411014 Also at - Flat No. 702, 7th floor, Bldg E-3, Brahma Sun City Project, Next To Wadgaon Sheri Kaman, Wadgaon Sheri, Pune-411014 Type of Loan : Home Loan Date of Demand Notice : 06/01/2020 Date of NPA: 09/10/2019 Mortgaged property : All the piece and parcel of flat No. 702, area admeasuring 1103 Sq. Ft. i.e. 102.59 Sq. Mtrs. Along with terrace adm. 178.26 Sq. Ft. i.e. 16.56 Sq. Mtrs. And covered car parking space No. SP-05 area admeasuring 144 Sq. Ft. i.e. 13.38 Sq. Mtrs. Total saleable area adm 1193 Sq. Ft. i.e. 110.87 Sq. Mtrs. In the building No. E-3 in BRAMHA SUN CITY CO-OP HSG SOC LTD. Which is constructed on S. No. 7 Hissa No. 1/2/3/4/5, S. No. 8 Hissa No. 1/1/2, S. No. 38 A Hissa No. 1B/1, S. No. 38 B situated at village Wadgaon Sheri, within Registration of Sub Registrar Haveli and within limits of Pune Municipal Corporation, Tal. Haveli, Dist. Pune.	Rs. 80,89,549/- (Rupees Eighty Lakh Eighty Nine Thousand Five Hundred Forty Nine Only) amount as on 01/01/2020
4	1) GAURI SANTOSH JADHAV, 2) SANTOSH NANDKISHOR JADHAV , Indapur Shelgaon, Nr. Z P School, Pune 413114. Also at- Flat No. 03, 1st floor, Bldg B, Wing 2, Chavan Eco Park, Gat No. 17/3,, Village Jalochi, Tal. Baramati, Dist. Pune. 413102 Type of Loan : Power Home Loan Date of Demand Notice : 06/01/2020 Date of NPA: 05/08/2019 Mortgaged property : All the piece and parcel of flat No.03, on 1st floor, Building B, Wing 2, in the project known as CHAVAN ECO PARK, Gat No. 17/3, Village Jalochi, Tal. Baramati, Dist. Pune.413102	Rs. 12,48,039/- (Rupees Twelve Lakh Forty Eight Thousand Thirty Nine Only) amount as on 01/01/2020
5	1) KAVITA NAIDU, 2)AKSHAY A GOTE , Flat No. 101, Ishan Shrushti, Warje Behind Chaitanya Nagar, Pune. 411052. Also at- Indora, Bhandar Mohalla, Bezonbagh, Nagpur - 440014. Also at- Flat No. 802, Wing C, Kohinoor Ambrosia, Handewadi Road, Hadpsar, Pune - 411028. Also at- Flat No. 808, Wing C, Kohinoor Ambrosia, Handewadi Road, Hadpsar, Pune. 411028 Type of Loan : Power Home Loan Date of Demand Notice : 06/01/2020 Date of NPA: 09/10/2019 Mortgaged property : All the piece and parcel of flat No.802, in building/wing C, admeasuring 790.51 Sq. Ft. i.e. 73.46 Sq. Mtrs) carpet area including terrace, situated on 8th floor, in the building known as KOHINOOR AMBROSIA constructed on S. No. 73/332 to 73/339, 73/311, 73/319, 73/304, 73/341, situated at village Hadapsar City of Pune, Taluka Haveli, Dist. Pune within the limits of the Registration District of Pune, Sub Registrar Haveli, Pune and within the limits of Municipal Corporation City of Pune.	Rs. 29,82,408/- (Rupees Twenty Nine Lakh Eighty Two Thousand Four Hundred Eight Only) amount as on 01/01/2020
6	1) MOHAN RAMCHANDRA GHARE, 2) SANGEETA MOHAN GHARE , Flat No. 16 89/90, Parth Sadan, Paud Road, Opp. Jeet Ground, Kothrud, Pune City Servicemenn, Pune - 411038. Also at – Flat No. 7, 1st floor, Bldg A-1, New Friends Co-op HSG LTD., S. No. 148 Hissa No. 1,2,3, Nr. Hotel Kinara, Kothrud, Pune. 411038 Type of Loan : Home Loan Date of Demand Notice : 06/01/2020 Date of NPA: 09/10/2019 Mortgaged property : All the piece and parcel of flat No.7, admeasuring 785 Sq. Ft., (72.95 Sq. Mtrs.) built up on the First floor in the building no. A1, owned by NEW FRIENDS CO-OP HSG SOC LTD and the common areas, amenities and facilities in or upon the land bearing S. No. 148/1+2+3 and the building standing thereon NEW FRIENDS CO-OP HSG SOC LTD at Kothrud, Pune within the limits of the Pune Municipal Corporation and within the limits of Pune Municipal Corporation and within the limits of Registration Sub District Haveli, Dist. Pune.	Rs.50,74,027/- (Rupees Fifty Lakh Seventy Four Thousand Twenty Seven Only) amount as on 01/01/2020
7	1)RAJENDRA DNYANDEO DHAKANE 2) MANISHA RAJENDRA DHAKANE , Flat No. A2/15, Samartha Nagar, S. No. 39, Wadgaonsheri, Near Tempo Chowk, Pune. 411014 Also at - A-403, UNIQUE RESIDENCY, Gat No. 229, Bhaudi Road, Behind Bharat Petrol Pump, Opp. Shreyas Garden, Wagholi, Pune. 412207 Type of Loan : Power Home Loan Date of Demand Notice : 06/01/2020 Date of NPA: 09/08/2019 Mortgaged property : All the piece and parcel of flat No. A-403, admeasuring built up area about 1065 Sq. Ft. i.e. 98.97 Sq. Mtrs. Including terrace situated on 4th floor, with one car parking in the project known as UNIQUE RESIDENCY constructed on Gat No. 229, situated at village Wagholi, Tal. Haveli, Dist. Pune	Rs.21,98,776/- (Rupees Twenty One Lakh Ninety Eight Thousand Seven Hundred Seventy Six Only) amount as on 01/01/2020
8	1) RAKESH MADHUSUDAN GANGURDE, 2) SONALI RAKESH GANGURDE , S. No. 95/6B, 1D, Siddhivinayak Colony, Nr. Dhavare FloorMill, Ghule Wasti, Manjari, Hadapsar, Pune. 411028 Also at- Nr. Aashirwad Mangal Karyalay, Pratibha Residency, Fi.No. C-14, Savane Nagar, Hadapsar, Pune. 411028 Type of Loan : Home Loan Date of Demand Notice : 06/01/2020 Date of NPA: 09/08/2019 Mortgaged property : All the piece and parcel of flat No. 5, building No. R-1, area admeasuring 720 Sq. Ft. i.e. 66.91 Sq. Mtrs. (Built Up) on First Floor in the society known as SIDDHIVINAYAK AANGAN BUILDING No. R1 SAHKARI GRUHRACHANA SANSTHA MARYADIT constructed on Land Gat No. 27A/4A, 28/3B, 28/4A/1B, 28/4A/2, situated at revenue village Hadapsar, within the Registration Sub District of Pune and within Pune Municipal Corporation limits, Pune.	Rs.18,06,625/- (Rupees Eighteen Lakh Six Thousand Six Hundred Twenty Five Only) amount as on 01 /01/ 2020
9	1) SANDEEP SURYAKANT KALBHOR, 2) MALAN SURYAKANT KALBHOR , Sr. No. 349, Sasane Ali, Nr. Datta Mandir, Hadpsar Gaon, Pune. 411028. Also at- S. No. 139, H. No. 393/3, Nr. Vitthal Mandir, Hadapsar, Pune. 411028. Also at- Flat No. 604, 6th floor, B bldg., NAVRATNA EXOTICA, Handewadi, Hadapsar, Pune. 411028 Type of Loan : Power Home Loan Date of Demand Notice : 06/01/2020 Date of NPA: 09/09/2019 Mortgaged property : All the piece and parcel of flat No. 604, B Wing, having carpet area 432 Sq. Ft., with attached terrace of carpet area 43 Sq. Ft. on the 6th floor, of the building named NAVRATNA EXOTICA being constructed upon S. No. 50/10 +11/1, 50/10+11/2/1 both lying, being and situated at Revenue village Hadapsar, Tal. Haveli, Dist. Pune within the local limits of Pune Municipal Corporation within the revenue jurisdiction of Sub Registrar, Haveli, Pune.	Rs.26,68,234/- (Rupees Twenty Six Lakh Sixty Eight Thousand Two Hundred Thirty Four Only) amount as on 01/01/2020
10	1) SMITA LAXMAN HEDE , Flat No. 6, Suhas Apt., Nr. Manali Bar, Talegaon Station, Talegaon Dabhade, Pune. 410507. Also at - Flat No. 303, Wing C, S. No. 32, Next To Talegaon Chakan Road, Behind Eco City Project, Off Ambli Road, Varale village, Talegaon, Pune. 410507. 2) JYOTI SURESH KALE , Singhad Housing Soc., Chikhali Road, Near Mhetre Patsanstha, Mhetrewadi, Chikhali, Pune. 412114 Type of Loan : Home Loan Date of Demand Notice : 06/01/2020 Date of NPA: 03/10/2019 Mortgaged property : All the piece and parcel of flat No. 303, admeasuring 35.28 Sq. Mtrs. Carpet area (inclusive of the area of dry balcony which is 1.33 Sq. Mtrs.) situated on 3rd floor, in C building, in the complex known as COMMANDER'S AAYUSH PARK, constructed on S. No. 32/2/1+2/5 (part)+2/6+2/7 Hissa No. 3 situated, lying and being at Village Varale, within the Registration Sub District of Taluka Maval, Dist. Pune and within the limits of Gram Panchayat of village Varale.	Rs.16,13,119/- (Rupees Sixteen Lakh Thirteen Thousand One Hundred Nineteen Only) amount as on 01/01/2020
11	1) VIJAY KASHINATH BHOSALE, 2) SWATI VIJAY BHOSALE , Flat No. 204, 2nd floor, Trimurti Nagar Co-op Soc., C-1, Back Jakat Naka, Fursungi, Pune. 412308 Type of Loan : Power Home Loan Date of Demand Notice : 06/01/2020 Date of NPA: 09/08/2019 Mortgaged property : All the piece and parcel of flat No. 204, in building No. C, wing C-1, admeasuring 363.625 Sq. Ft., i.e. 3.971 Sq. Mtrs.(built up)on 2nd floor, in the building styled as TRIMURTI NAGAR CO-OP HSG SOC., constructed upon S. No. 175/6, 175/7, 175/8 and 175/3 which is lying, being and situated at village Phursungi, with the Registration Sub District of Taluka Haveli, Dist. Pune and within the limits of Municipal Corporation Pune.	Rs.13,51,913/- (Rupees Thirteen Lakh Fifty One Thousand Nine Hundred Thirteen Only) amount as on 01/01/2020
12	1) ARATI VIKAS SHIRKE, 2) VIKAS VIJAY SHIRKE , S. No. 168A, AP Shikrapur Chakan Rd, Tal. Shirur, Dist. Pune. 412208. Also at- S. No. 320/1/2, Waghere Colony No. 1, Nr. Bhairavnath Mandir, Pimprigaon, Pune. 411017. Also at- Flat No. B-306, Shekhar Heights, Gat No. 3669, Mal Mala Rd, Off L&T Phata, Next to John Deer Co., At Talegaon Dhamdhare, Tal. Shirur, Dist. Pune. 412208 Type of Loan : Home Loan Date of Demand Notice : 06/01/2020 Date of NPA: 21/10/2019 Mortgaged property : All the piece and parcel of flat No. 306, admeasuring carpet area about 575 Sq. Ft. i.e. 53.41 Sq. Mtrs. And built up area admeasuring about 655 Sq. Ft., i.e. 60.85 Sq. Mtrs., on Third floor, in the building known as B in SHEKHAR HEIGHTS constructed on Gat No. 3669 situated at village Talegaon Dhamdhare, Tal. Shirur, Dist. Pune.	Rs.22,46,693/- (Rupees Twenty Two Lakh Forty Six Thousand Six Hundred Ninety Three Only) amount as on 01/01/2020

Date : 26/01/2020
Place : Pune

Authorised Officer
Axis Bank Ltd.

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SVC CO-OPERATIVE BANK LTD. (Multi-State Scheduled Bank)
ESTD. 1966

Head Office : SVC Tower, Jawaharlal Nehru Road, Vakola, Santacruz (e), Mumbai 400 055 TEL.: 022-71999970/ 71999975.
Regional Office : 303, Third Floor, Chintamani Pride, Near City Pride Theater, Kothrud, Pune - 411038 TEL.: 8237006071/ 6072/6073/8237006074

POSSESSION NOTICE

Whereas being the Authorised Officer of **SVC Co-operative Bank Ltd.**, under Securitisation & Reconstruction of Financial Assets and Enforcement of Security Interest Act 2002 & as amended by the Enforcement of Security Interest and Recovery of Debts Laws (Amdt.) Act, 2012 (1 of 2013) dt 3.1.2013 and in exercise of powers conferred under Section 13 (12) read with Rule 3 of the Security Interest (Enforcement) Rules, 2002 issued **Demand Notice dated 24.04.2008** under Section 13 (2) of the said Act calling upon the Borrower/Mortgagors/Guarantors/ Directors **(1) M/s. Poly Petro Chem Pvt Ltd**, A-Wing, 106, 1st Floor, Clover Centre, Moledina Road, Camp, Pune -411 001 and/or 9, Shangrila Garden, Bund Garden Road, Pune 411 001 **(2) Mr. Ashok V Milani**, 203, Clover Centre, 7, Moledina Road, Camp, Pune 411 001 **(3) Mr. Ghanshyam Sidhani**, B.K. No. 2002, Sec No. 37, Ulhasnagar- 421 005 **(4) Mr. Hareesh V. Milani**, Jas Vila, 802 Sindh Co-operative Housing Society, Aundh, Pune 411 007 and/or Satellite Tower, North Main Road, Near Westin Hotel, Koregaon Park Annex, Pune 411 036 **(5) Mr. Moti Milani**, D- 102, Runwal Regency Opp. Sadhu Vasvani Mission, Pune - 411 001 to repay the amount mentioned in the said Notice being **Rs.3,80,12,990.44 (Rupees Three Crore Eighty Lacs Twelve Thousand Nine Hundred and Ninety Paise Forty Four only) as on 31.03.2008**, plus interest at contractual rates and expenses from 01.04.2008 onwards until the date of payment, within 60 days from the date of the said Notice.

The borrower and others mentioned hereinabove having failed to repay the amount, notice is hereby given to the borrower and others mentioned hereinabove in particular and to the public in general that in pursuance of order of the District Magistrate Pune dt.31.03.2010 bearing No. 132/2008 and the Notice of Tahasildar Pune City bearing No.1138/2019 dated 30.12.2019 the undersigned has **taken possession** of the property described herein below in exercise of powers conferred on her under Section 13 (4) of the said Act read with the Rule 8 of the said Rules on this **23rd January, 2020**.

The borrower and the others mentioned hereinabove in particular and the public in general are hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of **SVC Co-operative Bank Ltd.**, for an amount of **Rs.9,20,69,927.80 (Rupees Nine Crore Twenty Lacs Sixty Nine Thousand Nine Hundred and Twenty Seven and Paise Eighty Only) as on 31.12.2019** plus interest at the contractual rate and expenses. costs & charges incurred/to be incurred from 01.01.2020 onwards until the date of payment.

The Bank has received an amount of Rs.42,00,000/- by way of sale of Plant and Machinery and an amount of Rs.2,00,00,000/- by way of sale of Factory, Land and Building vide Public Auction.

DESCRIPTION OF THE PROPERTY

All that piece and parcel of Flat No.201 and 203, 2nd Floor, A Wing, Clover Centre Cooperative Housing Society, 7, Moledina Road, Camp, Pune 411 001 admeasuring 1460 sq.ft. and 925 sq.ft.
Place: Moledina Road, Camp, Pune
Date: 23.01.2020
Mrs. A.R. Wagle (Authorised Officer)



HOUSING DEVELOPMENT FINANCE CORPORATION LTD

Pune Office: HDFC Ltd, Office No. 7 and 8, Fifth Floor, Godrej Eternia C, Wing B, Wakdewadi, Shivajinagar, Pune 411005. | Tel : **020 25505000** | CIN : L70100MH1977PLC019916 | **Website:** www.hdfc.com

POSSESSION NOTICE

Whereas the Authorised Officer/s of **Housing Development Finance Corporation Limited**, under Securitisation And Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 and in exercise of powers conferred under Section 13 (12) read with Rule 3 of the Security Interest (Enforcement) Rules, 2002 issued Demand Notices under Section 13 (2) of the said Act, calling upon the following borrower(s) / Legal Heir(s) and Legal Representative(s) to pay the amounts mentioned against their respective names together with interest thereon at the applicable rates as mentioned in the said notices, within 60 days from the date of the said Notice/s, incidental expenses, costs, charges etc till the date of payment and / or realization.

Sr. No.	Name of Borrower (s) / Legal Heir(s) and Legal Representative(s)	Outstanding Dues	Date of Demand Notice	Date of Possession	Description of Immovable Property (ies) / Secured Asset (s)
1.	Mr. Panigrahi Sibaram Markanda	Rs. 24,59,294/- as on 31st August 2019*	25th October 2019	21st January 2020 (Symbolic)**	Villa No. 24, Plot No. 24, Riverdale Unwind, Survey No. 72/2, Varale, Opposite Eagle Agro Farm, near Talegaon Dabhade, Tal. Maval, Pune.
2.	Mr. Shelar Sanjay Janardhan and Ms. Shelar Prabha Sanjay	Rs. 14,18,858/- as on 31st August 2019*	25th October 2019	21st January 2020 (Physical)**	No. 35, 3rd Floor, Elite Green Acres, Wing / Building No. J, Gat No. 405, Village Jambul, Maval, Pune.
3.	Mr. Dhayade Vilas Ramdas and Ms. Dhayade Mangal Vilas	Rs. 13,33,617/- as on 31st August 2019*	25th October 2019	21st January 2020 (Symbolic)**	Flat No. 104, 1st Floor, Swastik Villa, Plot No. 26, Survey No. 374, CTS No. 5215, Panchawati Colony, Talegaon Dabhade, Maval, Pune.
4.	Mr. Nunna Kishore Chowdary and Ms. Nunna Lavanya Kishore	Rs. 26,56,941/- as on 31st August 2019*	25th October 2019	22nd January 2020 (Physical)**	Flat No. 101, 1st Floor, Rio Vista, Wing B, Survey No. 100, Hissa No. 2/1 and 2/2, Survey No. 105/1 and 2, Varale, Tal. Maval, Pune.
5.	Mr. Srivastava Anil Prakash and Ms. Srivastava Swati Anil	Rs. 17,20,856/- as on 31st August 2019*	25th October 2019	22nd January 2020 (Physical)**	Flat No. A-201, 2nd Floor, Swasti Ship Apartments/ Condominium, Plot No. 15, CTS No.1768, Plot No. 16, CTS No.1767, Out of Survey No. 62 (New), Survey No. 51 (Old), Vidya Vinhar Colony, Talegaon Dabhade, Maval, Pune.
6.	Mr. Salve Mahendra Narayan and Ms. Salve Vaishali Mahendra	Rs. 20,58,093/- as on 31st August 2019*	25th October 2019	22nd January 2020 (Symbolic)**	Flat No. 101, 1st Floor, Shree Siddhivinayak Nagari, Phase III, Wing-B, Gat No. (Old) 2197, (Old Survey No. 233), New Gat No. 1211, Wagholi, Pune.
7.	Mr. Shaikh Hazique Zameer and Ms. Shaikh Samina Hazique	Rs. 18,41,316/- as on 31st August 2019*	25th October 2019	22nd January 2020 (Symbolic)**	Flat No. E-205, 2nd Floor, Wing E, Aapla Ghar Sanaswadi, Phase II, Gat No. 165, 175, 176, 181, 183, Dingrajwadi, Sanaswadi, Tal. Shirur, Pune.
8.	Mrs. Waikar Shirley Johnson and Mr. Waikar Johnson Pramod	Rs. 11,15,732/- as on 31st August 2019*	25th October 2019	22nd January 2020 (Physical)**	Flat No. 304, 3rd Floor, Anand Gram, Building M, Gat No. 3430, Hissa No. 2/1 to 35, 2/39 to 44, 2/45, 2/47, Sanaswadi Road, Talegaon Dhamdhare, Shirur, Pune.
9.	Mr. Ahire Pramod Pandit	Rs. 11,79,465/- as on 31st August 2019*	25th October 2019	23rd January 2020 (Symbolic)**	Flat No. 202, 2nd Floor, Shree Ganesham, Wing C, Gat No. 34, Hissa No. 1, Theur, Pune.
10.	Mr. Shah Chetan Anilkumar and Ms. Shah Shaminder Chetan	Rs. 10,27,994/- as on 31st August 2019*	25th October 2019	23rd January 2020 (Physical)**	Plot No. 46 F1, Landmark Elite, Gat No. 407, Boribhadak, ITI Institute Road, Daund, Pune.
11.	Mr. Pol Adhik Gulab and Mrs. Pol Sujata Adhik	Rs. 5,31,297/- as on 31st August 2012*	30th September 2012	23rd January 2020 (Physical under Section 14)**	Flat No. 5, Kartik Apartments, Extn. CTS No. 13395, Opposite Vasant Colony, Behind Hutatma Smarak, Kisan Chowk, Sangli.
12.	Mr. Shingte Rahul Shivaji and Ms. Pawar Jyoti Jayawant	Rs. 11,95,327/- as on 31st August 2019*	25th October 2019	23rd January 2020 (Symbolic)**	Plot No. 42 (Out of it northen Side ½ portion), Shri Sahakari Gruh Nirman Sanstha Ltd., RS No. 200/2B/1, Akujnagar, Kupwad Road, Kupwad, Sangli.

*with further interest as applicable, incidental expenses, costs, charges etc incurred till the date of payment and / or realisation.

However, since the borrower/s / Legal Heir(s) and Legal Representative(s) mentioned hereinabove have failed to repay the amounts due, notice is hereby given to the borrower/s / Legal Heir(s) and Legal Representative(s) mentioned hereinabove in particular and to the public in general that the Authorised Officer/s of HDFC have taken ** possession of the immovable property (ies) / secured asset(s) described herein above in exercise of powers conferred on him/them under Section 13 (4) and Section 14 of the said Act read with Rule 8 of the said Rules on the dates mentioned above.

The borrower(s) / Legal Heir(s) and Legal Representative(s) mentioned hereinabove in particular and the public in general are hereby cautioned not to deal with the aforesaid Immovable Property(ies) / Secured Asset(s) and any dealings with the said Immovable Property (ies) / Secured Asset(s) will be subject to the mortgage of Housing Development Finance Corporation Ltd.

Borrower(s) / Legal Heir(s) / Legal Representative(s) attention is/are invited to the provisions of sub-section (8) of section 13 of the Act, in respect of time available to redeem the secured asset/s.

Copy of the Panchanama drawn and inventory made (if applicable) are available with the undersigned, and the said Borrower(s) / Legal Heir(s) / Legal Representative(s) is/are requested to collect the respective copy from the undersigned on any working day during normal office hours.

Place : Pune, Sangli
Date : 26th January, 2020
Regd. Office: Ramon House, H. T. Parekh Marg, 169, Backbay Reclamation, Churchgate, Mumbai – 400 020.

For Housing Development Finance Corporation Ltd.
Sd/-
Authorised Officer